Business of the House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 28th of July, 2025, will consist of:-

- 1. Consideration of any items of Government Business carried over from today?s order paper: [it contains ? (i) Further consideration and passing of the Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024; and (ii) Consideration and passing of the Merchant Shipping Bill, 2024].
- 2. Consideration and passing of the following Bills:-
- (i) The Indian Ports Bill, 2025;
- (ii) The National Sports Governance Bill, 2025; and
- (iii) The National Anti-Doping (Amendment) Bill, 2025

_____? (Interruptions)

HON. CHAIRPERSON: Item no. 8A.

Shri Arjun Ram Meghwal ji.

? (Interruptions)

14.04½ hrs